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(2021) 03 AHC CK 0023 Allahabad High Court

Case No: Criminal Appeal No. - 261 Of 2006

Krishna Pal Singh And Others

APPELLANT

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State Of Uttar Pradesh

RESPONDENT

Date of Decision: March 4, 2021

Acts Referred:

• Indian Penal Code, 1860 - Section 147, 148, 149, 302, 304, 323, 324, 504

• Arms Act, 1959 - Section 25, 27

• Code Of Criminal Procedure, 1973 - Section 313

Hon'ble Judges: Anjani Kumar Mishra, J; Shekhar Kumar Yadav, J

Bench: Division Bench

Advocate: K.K. Tripathi, Adarsh Kumar, B.K.Solanki, Bansh Narain Rai, Hardeo Singh, K S

Yadav, Kamlesh Kumar Tripathi, Rajesh Dwivedi, Rajive Ratn Singh

Final Decision: Dismissed

Judgement